

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

R.A. NO. 354/2001  
in  
O.A. NO. 166/2001

(21)

New Delhi, this the 5<sup>th</sup> day of December, 2001.

HON'BLE SHRI JUSTICE B.DIKSHIT, VICE CHAIRMAN (J)  
HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Surendar Kumar ... Applicant

vs.

Union of India & Ors. ... Respondents

Ms. Sunita,  
Stenographer Gr.II,  
O/O D.G.I.&R.,  
Bikaner House Barracks,  
New Delhi-110011.

... Private  
Respondent

O R D E R

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A) :

Through this application, the applicant seeks review of order dated 27.9.2001 in O.A. No.166/2001.

We have gone through the entire case and the order in question and we do not find any error apparent either on fact or of law. This application is only an attempt to re-argue the entire case which is beyond the ambit and scope of review. Accordingly, this review application is dismissed, in circulation.

V.K.Majotra

( V. K. Majotra )  
Member (A)

B.Dikshit

( B. Dikshit )  
Vice Chairman (J)

/as/